

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar.)

ORDER

No: 933

Dated: 16.10.2018

In continuation of the earlier practice, it is ordered that the Headquarter of Shri Justice Alok Aradhe (First Puisne Judge), shall be at Jammu w.e.f. 5th November, 2018, in connection with Annual Durbar Move, subject, however, to the rider that during this period roster can be provided to him in the Srinagar wing of the High Court also.

Srinagar
Dated: 16.10.2018

**Sd/
(Gita Mittal)
Chief Justice**

No: 41179-94/GS
Copy to the:

Dated: 16.10.2018

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
5. Joint Registrar (Protocol/Judicial), High Court of J&K, Jammu/Srinagar.
6. Chief Accounts Officer, High Court of J&K, Srinagar.
.....for information and necessary action.
7. ✓ CPC, e-Courts, High Court of J&K, Srinagar for uploading the same on the official website of High Court.
8. Office file.

(Sanjay Dhar)
Registrar General